श्री राजीव

2663

Declaration of Assets and Liabilities

Year 2021 - 2022

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)		12,0001	WIFE	SON 4 YERS	Name DAUGHTER 15 MONTH	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3860 -	40,000		13 MOINTY	
(iii)	Bonds, Debentures and Shares in companies	-	_			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_		-		_
(v)	Motor Vehicles (details of make, etc.)	YAMAHA FZ MOTOR CYCL RG-BROIEL 012-9	e –	-		
(vi)	Jewellery (give details of weight and value)	25gm.	100 hm	05 hm	-	_
(vii)	Other assets, such as values of claims / interests	_	-	_	_	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

2/1/13/19

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	_	Maille	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_		_	_	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(v)	Others (such as interest in property)		-	-		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	BAJAJ FINANCE		
	(ii) Loans from financial institutions		70,000 1-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	3.	
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity		_	

	(d) dues to departments dealing with telephones	-	_
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_	-
	(f) Other dues, if any		-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ENRPK4245P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		_
	(iii) Sales Tax [Only in case of proprietary business]		_
	(iv) Property Tax		.

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110162696427
Gender	:-	M (M/F)
Date of Birth	:-	3 0 1 2 1 9 9 B (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR LEWISLATIVE SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby do knowledge and be	eclare	that the above details are true to the best of my

Signature Rahul Kumar.

Name of Employee: RAHUL KUMAR -T

Place: PATNA

Designation: OFFICE ATTENDANT (DARBAH)

Date: 21 02 2022

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rahul Kumar.